

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committees are hereby constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	Committee to Examine the Benchmark for All Cadres.	Sh. Vinay Kumar Khanna Principal Judge, Family Court (West)	Chairperson
		Sh. Rajesh Kumar Goel, District Judge, Comm.Court-02 (Central)	Member
		Sh. Sandeep Garg Judge Incharge Mediation Centre (New Delhi)	Member
2	Committee to deal with the matters pertaining to Mobile Phone Facility for Judicial Officers.	Sh. Devender Kumar Jangala Addl.Sessions Judge-05 (New Delhi)	Chairperson
		Sh. Sudhanshu Kaushik, District Judge-06 (West)	Member
		Ms. Ruchi Agarwal Asrani, PO-MACT-01 (Central)	Member

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 22689-22774 /F.1(3)/Gaz/2024

Dated 06 APR 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Pr. District & Sessions Judge, all Court complexes/Rouse Avenue Court, Delhi/New Delhi.
3. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
4. The Officers concerned.
5. TheAO(J)/Branch In-Charge, Computer Branch & Administration Branch-II, with the direction to pursue the matter with concerned committee.
6. The AO(J)/Branch In-Charge, all branches of Central District, THC, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
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